

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION No. 929  
ANSWERED ON 8<sup>th</sup> DECEMBER 2023**

**AYUSH Health and Wellness Centres**

929. SHRI MAGUNTA SREENIVASULU  
REDDY:  
SHRIMATI CHINTA ANURADHA:  
SHRI N. REDDEPPA:  
SHRI VIVEK NARAYAN  
SHEJWALKAR:  
SHRI POCHA BRAHMANANDA REDDY:

Will the Minister of AYUSH be pleased to state:

- (a) the number of AYUSH Health and Wellness Centres (HWCs) sanctioned across the country under the National Ayush Mission (NAM), State/UT-wise including Andhra Pradesh;
- (b) the number of functional HWCs and the number of patients availing of such services at these centres so far;
- (c) the details of the recent expansion of services under the scheme;
- (d) the number of AYUSH Health Centres that are functioning in Madhya Pradesh along with the budget sanctioned to operate them;
- (e) the number of AYUSH hospitals and dispensaries that are functioning across the country, State/UT-wise, including in Andhra Pradesh;
- (f) whether the Government plans to set up any integrated AYUSH Hospital under NAM in Andhra Pradesh and if so, the details thereof; and
- (g) the steps taken/proposed to be taken by the Government to link the healthcare facilities of AYUSH with the mainstream healthcare set-up?

**ANSWER  
THE MINISTER OF AYUSH**

**(SHRI SARBANANDA SONOWAL)**

(a) to (c) Under Centrally Sponsored Scheme of National AYUSH Mission (NAM), as per the proposals received from State/UT Governments through their State Annual Action Plans (SAAPs) including Andhra Pradesh, 12500 AYUSH facilities have been approved to be upgraded as AYUSH Health & Wellness Centres (AHWCs). As per the progress report received from the State/UT Governments, 8168 AYUSH facilities have been upgraded as AHWCs till date. The main objective of AHWCs is to establish a holistic wellness model based on AYUSH principles and practices, to empower masses for “self-care” to reduce the

disease burden. At AHCs, expanded AYUSH services is being provided in the form of preventive and promotive measures for self-care, uses of medicinal plants for self-care, management of common ailments through AYUSH system of medicines, yoga related activities etc. As reported by the State/ UT Governments, 17.22 Crore beneficiaries have availed such services at AHCs upto October, 2023. The State/UT-wise details of approved and functional AYUSH HWCs is furnished in **Annexure I**.

(d) As per the proposals received from State Government of Madhya Pradesh through their State Annual Action Plans (SAAPs), 762 units of existing AYUSH dispensaries have been approved to be upgraded as AHCs and amount of Rs. 5886.77 lakhs (central share) has been sanctioned for operationalization of these AHCs. Further, as per the progress reports received from State Government, 562 AHCs have been made functional till date.

(e) The number of AYUSH hospitals and dispensaries that are functioning across the country, State/UT-wise, including in Andhra Pradesh is furnished in **Annexure II**.

(f) Public Health being a State subject, setting up of Integrated Ayush Hospital comes under the purview of respective State/UT Governments including Andhra Pradesh. However, under the Centrally Sponsored Scheme of National Ayush Mission (NAM), there is a provision of financial assistance for setting up of 50/30/10 bedded integrated Ayush Hospitals in the country including Andhra Pradesh. Ministry of Ayush has approved two 50 bedded integrated Ayush hospitals as per the proposal submitted by the State Government of Andhra Pradesh each at Kakinada and Vishakhapatnam.

(g) Government of India has adopted a strategy of Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs), thus enabling the choice to the patients for different systems of medicines under a single window. The engagement of Ayush doctors/ paramedics and their training is supported by the Ministry of Health & Family Welfare under National Health Mission (NHM), while the support for Ayush infrastructure, equipment/ furniture and medicines are provided by the Ministry of Ayush under NAM as shared responsibilities. State/UT governments may avail the eligible financial assistance by submitting the suitable proposals through SAAPs as per the NAM guidelines.

## Annexure I

## State/UT wise approved and functional AYUSH Health &amp; Wellness Centres(AHWCs)

S. No.	Name of States/UTs	Approved AYUSH HWCs	Functional AYUSH HWCs
1	Andhra Pradesh	203	126
2	Arunachal Pradesh	89	49
3	Assam	489	289
4	Bihar	388	113
5	Chhattisgarh	400	400
6	Goa	74	72
7	Gujarat	365	283
8	Haryana	569	372
9	Himachal Pradesh	740	303
10	Jharkhand	745	560
11	Karnataka	376	376
12	Kerala	520	357
13	Madhya Pradesh	762	562
14	Maharashtra	390	281
15	Manipur	67	15
16	Meghalaya	45	22
17	Mizoram	38	38
18	Nagaland	49	47
19	Odisha	422	250
20	Punjab	217	0
21	Rajasthan	2019	919
22	Sikkim	18	18
23	Tamil Nadu	650	250
24	Telangana	421	421
25	Tripura	84	38
26	Uttar Pradesh	1034	756
27	Uttarakhand	300	267
28	West Bengal	540	520
29	Andaman	6	6
30	Chandigarh	12	5
31	Delhi	0	0
32	Dadra Nagar Haveli and Daman & Diu	1	0
33	Jammu & Kashmir	456	442
34	Ladakh	0	0
35	Lakshadweep	7	7
36	Puducherry	4	4
<b>Total</b>		<b>12500</b>	<b>8168</b>

**State/UT-wise total number of Ayush hospitals and dispensaries in the country as on  
01.04.2022**

S. No.	Name of States/UTs	Total No. of Ayush hospitals	Total No. of Ayush dispensaries
(1)	(2)	(3)	(4)
<b>A. States/Union Territories</b>			
1	Andhra Pradesh	8	735
2	Arunachal Pradesh	11	174
3	Assam	4	611
4	Bihar	8	1590
5	Chhattisgarh	16	1094
6	Delhi	6	180
7	Goa	2	207
8	Gujarat	40	852
9	Haryana	17	830
10	Himachal Pradesh	34	1206
11	Jammu & Kashmir	10	594
12	Jharkhand	1	634
13	Karnataka	274	7641
14	Kerala	165	2170
15	Madhya Pradesh	77	1773
16	Maharashtra	149	486
17	Manipur	25	1
18	Meghalaya	12	95
19	Mizoram	10	21
20	Nagaland	6	46
21	Odisha	9	1191
22	Punjab	25	932
23	Rajasthan	138	4096
24	Sikkim	6	11
25	Tamil Nadu	295	1238
26	Tripura	7	110
27	Uttar Pradesh	1982	3761
28	Uttarakhand	433	562
29	West Bengal	20	2668
30	A&N Islands	3	37
31	Chandigarh	2	33
32	D&N Haveli and Daman & Diu	4	20
33	Ladakh	0	47
34	Lakshadweep	2	18
35	Puducherry	1	75
36	Telangana	11	834
	<b>TOTAL(A)</b>	<b>3813</b>	<b>36573</b>
<b>B. CGHS &amp; Central Government Organizations</b>		46	812
<b>TOTAL(A+B)</b>		<b>3859</b>	<b>37385</b>

Source: State/UT Governments.